

**ANNEXURE 'A'**

<b>04<sup>th</sup> June, 2024 (Tuesday)</b>				
<b>Sr. No</b>	<b>Name of the Judicial Officers</b>	<b>Room No.</b>	<b>Batches</b> (Group of 6 six students in each batch)	<b>Time</b>
1.	SH. SAHIL KHURMI, CJ-01	41	Batch 1	10:00 am to 12:00 noon
2.	SH. AJEET NARAYAN, CJ-02	354A	Batch 2	10:00 am to 12:00 noon
3.	SH. CHARAN SALWAN, CJ-03	279	Batch 3	10:00 am to 12:00 noon
4.	SH. UMANG JOSHI, CJ-04	137A	Batch 4	10:00 am to 12:00 noon
5.	MS. NEHA PANDEY, CJ-05	125	Batch 5	10:00 am to 12:00 noon

<b>04<sup>th</sup> June, 2024 (Tuesday)</b>				
<b>Sr. No</b>	<b>Name of the Judicial Officers</b>	<b>Room No.</b>	<b>Batches</b> (Group of 6 six students in each batch)	<b>Time</b>
1.	MS. SHIPRA DHANKAR, MM-01	180	Batch 1	12:00 noon to 1:30 PM
2.	SH. APOORV GUPTA, MM-02	26	Batch 2	12:00 noon to 01:30 PM
3.	SH. VINOD KUMAR, MM-03	150	Batch 3	12:00 noon to 01:30 PM
4.	SH. MANUJ KAUSHAL, MM-04	37	Batch 4	12:00 noon to 01:30 PM
5.	SH. RAJ KUMAR SINGH, MM-05	241	Batch 5	12:00 noon to 01:30 PM

**Instructions:-**

- 1) Students are required to present themselves at respective locations/premises , from 9:30 AM.
- 2) Students shall follow the rules & regulations which are generally applicable to the employees of the District & Sessions Court.
- 3) Students shall follow the confidentiality protocol of the Department and shall not reveal to any person or organization confidential information relating to the District Court, its work and policies.
- 4) In the Court premises students should wear identity card.

**MOST IMMEDIATE**  
**TIME BOUND**

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

No. 37255 /Misc.Trg./Gaz./2024

Dated, Delhi the 03 JUN 2024

To

**Dr. Harleen Kaur,**  
Faculty Convener,  
Criminal Law Centre,  
University of Delhi, Chhatra Marg,  
North Campus, Delhi-110007

**Sub:- Permission to organize a Court visit for students of Campus Law Centre, University of Delhi to Tis Hazari Court, Delhi.**

Ref: 209/DHC/Mgt.& Coord. Cell-I/BMCC (Tis Hazari Court Complex), dated 01.06.2024 of Hon'ble High Court of Delhi, New Delhi.

Madam,

In reference to email dated 28.05.2024, on the above subject, it is to informed that the schedule for Court Visit of **30 students on 04.06.2024** at Tis Hazari Court, Delhi is Annexed as per **Annexure 'A'**.

  
**(Shefali Barnala Tandon)**

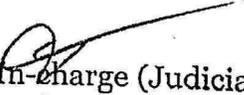
Link Officer In-charge (Judicial Branch)  
For Pr. District & Sessions Judge (HQs), Delhi.

Dated, Delhi the 03 JUN 2024

37256-37267  
No. .... /Misc.Trg./Gaz./2024

Copy forwarded for information and necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Officers Concerned, Central District, Tis Hazari Courts, Delhi.
3. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
4. PS to Ld. Principal District & Sessions Judge HQs
5. The Branch in-charge, Protocol Branch, Central District, Tis Hazari Court, Delhi with the request to manage the above said visit.
6. The Care Taker, Care Taking Branch, Central District, Tis Hazari Court, Delhi for making necessary arrangements.

  
Link Officer In-charge (Judicial Branch)  
For Pr. District & Sessions Judge (HQs), Delhi.